

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 23

IA No. 2118/23

2484/23

In

CP (IB) No. 171/Chd/Pb/2022

(Admitted)

Under Section 9, IBC 2016

R 11 NCLT

In the matter of:-

Tricon Dry Chemicals LLC

...Petitioner/Operational Creditor

Vs.

Supreme Polytubes Ltd.

..Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 4.12.2023.

Sd/-

Court Officer

October 30, 2023

Mamta